

In the Court of Sri. Syed Baleegur Rahaman
III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District,
Cause List Dated 27.10.2020

(Morning Session)	(Afternoon Session)
Evidence 1. S.C.No. 5021/2017 2. S.C.No. 5039/2018 3. S.C.No. 5006/2019 4. S.C.No. 5030/2019 5. S.C.No. 5045/2018 6. S.C.No. 5030/2018 7. S.C.No. 5007/2014	Objection/Hearing 1. Crl.Misc.No. 5365/2020 2. Crl.Misc.No. 5367/2020 3. Crl.Misc.No. 5368/2020 4. Crl.Misc.No. 5354/2020 5. Crl.Misc.No. 5346/2020 6. S.C.No. 5027/2019 7. S.C.No. 5038/2020
Objection/Hearing 8. Crl.Misc.No. 5359/2020 9. Crl.Misc.No. 5357/2020 10. Crl.Misc.No. 5361/2020 11. Crl.Misc.No. 5360/2020 12. Crl.Misc.No. 5358/2020 13. Crl.Misc.No. 5363/2020 14. Crl.Misc.No. 5370/2020 15. Crl.Misc.No. 5362/2020	Charge 8. S.C.No. 5076/2017 9. S.C.No. 5060/2017
	Arguments 10. Crl.A. 5014/2019
	Notice 11. Crl.A. No. 5011/2020


(Syed Baleegur Rahaman)

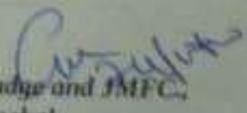
III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District

NOTE:

1. All Advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka
2. Other Criminal cases listed on 27-10-2020 are posted to 14-12-2020

In the Court of Sri. Gokula. K. Prl. Civil Judge and JMFC Anekal,
Cause List Dated :- 27.10.2020

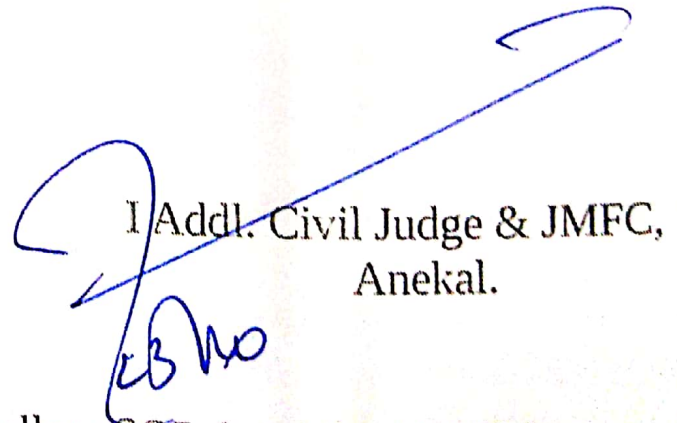
Morning Session	Stage of the Case
1) CC No.661/2009	Evidence
2) CC No.1185/2011	Evidence
3) CC No.551/2011	Evidence
4) CC No.869/2011	Evidence
5) CC No.351/2009	Evidence
6) CC No.1296/2014	313 statement of accused
7) CC No.367/2013	Arguments
8) CC No.408/2016	Arguments
9) CC No. 1506/2008	Arguments
10) CC No.869/2008	Arguments
11) CC No.710/2009	Arguments
12) CC No.1020/2012	Arguments
13) CC No.1286/2017	Judgment
* After Noon Session *	
1) CrI.Misc No.52/2020	Orders
2) CC No.874/2008	Further arguments
3) CC No.569/2008	Further arguments
4) CC No.2836/2020	Orders
5) CC No.748/2014	Cross examination (Through VC)
6) CC No.1456/2011	Evidence (Through VC)
7) CC No. 578/2012	Evidence (Through VC)
8) CC No.47/2013	Evidence (Through VC)
9) CC No.1506/2013	Evidence (Through VC)
10) CC No.1444/2013	Evidence (Through VC)
11) CC No.1519/2013	Evidence (Through VC)
12) CC No.1247/2008	Judgment
13) CrI.Misc No.463/2020	Orders


PrI.Civil Judge and JMFC,
Anekal.

NOTE :- All Advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

Matter listed on 27.10.2020 for hearing in the court of I Addl. Civil Judge & JMFC,
Anekal.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
1	CC No.984/2012	16	CC No.985/2016
2	CC No.1220/2012	17	CC No.2124/2016
3	CC No.769/2010	18	CC No.2113/2016
4	CC No.1413/2012	19	CC No.432/2018
5	CC No.1148/2015	20	CC No.329/2019
6	CC No.781/2015	21	CC No.194/2019
7	CC No.997/2015	22	CC No.1874/2019
8	CC No.1205/2016	23	CC No.1590/2018
9	CC No.548/2017	24	CC No.1604/2018
10	CC No.1142/2012	25	CC No.1206/2012
11	CC No.960/2012	26	CC No.411/2012
12	CC No.1308/2011	27	CC No.366/2015
13	CC No.967/2014	28	CC No.827/2014
14	CC No.1455/2012	29	CC No.548/2009
15	CC No.430/2014	30	CC No.126/2009

I Addl. Civil Judge & JMFC,
Anekal.


Note: All advocates are required to strictly follow SOP dated 01-10-2020
issued by the Hon'ble High Court of Karnataka.